

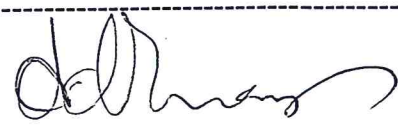
(20)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/108/CAA/2017  
NAME OF THE TRANSFEROR : DEED RESORTS PVT LTD  
NAME OF THE TRANSFERRE : JOYS THE BEACH RESORT PVT LTD  
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
1.	A. NARAYANAN	Counsel for Applicants	

ORDER

Heard the counsel. Corrections are made.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc